

**IN THE HIGH COURT OF BOMBAY AT GOA**

**(LD-VC-CW-91/2020 )**

Xavier Fernandes & anr. .... Petitioners.

Vs

State of Goa and ors. .... Respondents.

Shri Amey Kakodkar, Advocate for the petitioners.

Ms. A. Kamat, Addl. Govt. Advocate for the respondent nos.1 and 2.

Shri Nigel Costa Frias, Advocate for the respondent nos.4 and 5.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 4<sup>th</sup> August 2020.**

P.C.

Post the matter on 10.8.2020.

**DAMA SESHADRI NAIDU, J.**

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